

Annexure-7															
Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 30.09.2022															
List of operational creditors (Government dues)															
(Amount in ₹)															
SI No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted (on the basis of available data)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EMPLOYEES STATE INSURANCE CORPORATION	State	17-06-2021	84,795.00	84,795.00	ESI due	No	No	No	NA	No	No	-	-	Shifting of claim from Annexure 8
2-	EPFO	State	07-02-2022	2,95,27,958.00	0	PF due	No	No	No	NA	No	No	2,95,27,958.00	0	Application against rejection of claim is filed before Hon'ble NCLT
3	Commercial Tax	State	25-04-2022	36,18,063.00	0	No	No	No	NA	No	No	No	36,18,063.00	0	Belated claim and proper claim form not received
<b>TOTAL</b>				<b>3,32,30,816.00</b>	<b>84,795.00</b>								<b>3,31,46,021.00</b>	<b>-</b>	